

ITEM NO.114

COURT NO.4

SECTION II-C

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s).2452/2014

INAL YADAV @ SHYAM SUNDER

Appellant(s)

VERSUS

STATE (NCT OF DELHI)

Respondent(s)

Date : 28-06-2019 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA  
HON'BLE MR. JUSTICE B.R. GAVAI  
(VACATION BENCH)

For Appellant(s)

Dr. (Mrs.) Vipin Gupta, AOR

For Respondent(s)

Mr. K.M. Nataraj, ASG  
Mr. S.S. Ray, Adv.  
Mr. T.A. Khan, Adv.  
Mr. R. Balasubramanian, Sr. Adv.  
Ms. Manjula Gupta, Adv.  
Ms. Sunita Sharma, Adv.  
Mr. B. V. Balaram Das, AOR

UPON hearing the counsel the Court made the following  
O R D E R

At the request of counsel for the appellant, the appeal is not  
taken up for hearing today.

List after summer vacation.

(ARJUN BISHT)  
COURT MASTER (SH)

(ANITA RANI AHUJA)  
COURT MASTER (NSH)